

FORM A
PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF P.L. INDUSTRIES PRIVATE
LIMITED

RELEVANT PARTICULARS

1	Name of Corporate Debtor	P.L. Industries Private Limited
2	Date of incorporation of Corporate Debtor	03/09/2013
3	Authority under which corporate debtor is incorporated	Registrar of Companies, Shillong
4	Corporate Identity Number of Corporate Debtor	U15541ML2013PTC008551
5	Address of the registered office and principal office (if any) of corporate debtor	29A, Cantonment, Goenka Market, East Khasi Hills, Shillong, Meghalaya 793001
6	Insolvency commencement date in respect of corporate debtor	12/01/2024
7	Estimated date of closure of insolvency resolution process	10/07/2024 (180 days from Insolvency commencement date)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Name : CS Ujwal Kumar Kalita Registration no.: IBBI/IPA-002/ IP-N00952/2020-2021/13157
9	Address and e-mail of the interim resolution professional, as registered with the Board	Address: H. No. 15, Chandra Choudhury Path, 1st Bye-lane (Rudrapur Path), Bhetapara, Beltola, Guwahati 781028, Assam Email: ujwalkalita1@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Address: H. No. 15, Chandra Choudhury Path, 1st Bye-lane (Rudrapur Path), Bhetapara, Beltola, Guwahati 781028, Assam Email: ip.plindustries@gmail.com
11	Last date for submission of claims	30/01/2024
12	Classes of creditors, if any, under clause (b) of sub-section (5a) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	Not Applicable
14	(a) Relevant forms and (b) Details of authorized representatives are available at:	A. https://ibbi.gov.in/home/downloads B. Not Applicable

Notice is hereby given that the National Company Law Tribunal, Guwahati has ordered the commencement of a corporate insolvency resolution process of P.L. Industries Private Limited vide order No. C.P. (IB) No. 32/GB/2022 dated 12/01/2024; copy made ready and communicated on 16th January, 2024.

The creditors of P.L. Industries Private Limited are hereby called upon to submit their claims with proof on or before 30/01/2024 to the interim resolution professional at the address mentioned against entry no. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 17/01/2024
Place: Guwahati
CS UJWAL KUMAR KALITA
Interim Resolution Professional for
P.L. INDUSTRIES PRIVATE LIMITED
IBBI/IPA-002/IP-N00952/2020-2021/13157

THE MEGHALAYA
GUARDIAN

Published on

17/01/2024

Ioh ka lok jong u Khashoggi ia ka jaka rieh ha US

Ka lok jong u Jamal Khashoggi, u nongthoh khubor uba la shah pyniap ha ka ophis u nongrahtien syiem ha Saudi ha Istanbul, u la shah ai jaka sah ha US.

U Khashoggi u la khlad ha u bnai Risaw 2018, bad ki tnat riewstad ka US ki la ong ba ka ngeit ba ka Saudi Arabia ka donkti hadien ka jing shah pyniap.

U Hanan Elatr, ka lok jong u Kha shoggi, la tieng na bynta ka shong shngain jong ka bad wan sha US ha u bnai nailar 2020 ban wad jaka rieh.

Ki lad pathai khubor ki la khmih biang ia ki kot ki sla kiba pyni ba ka la shah ai jaka sah ha ka 28 tarik Naiwieng.

"Ngi la jop. Hooiid, ki la shim ia ka jingim jong u Jamal bad ki la pynjot ia ka jingim jong nga, hyn rei ngi la jop" la ong ka

Elatr.

Ka la long tam ia ka lai snem naduh ba ka Elatr ka la thep kyrteng ban ioh jaka rieh ha US. Ka la ong ba ka jingim jong ka kan don ha ka jingma lada ka wanphai sha Egypt, kaba dei ka ri trai jong ka ne ka United Arab Emirates- ka iing ba tam ia ki 25 snem.

Ka Elatr kaba la wan sha US bad im da ka jingtieng na byn ta ka shong shngain jong ka ha Maryland da bun bun bnai, ha kaba iehnoh ia ka kam jong ka bad ka jingim, u dkhot jong ka, u Randa Fahmy u la ong

ha ka intarbiw.

Ka la ioh ia ka jingbit ban trei ha u bnai Risaw 2021 ban sdang ia ka jingim ba thymmai jong ka ha US. Ka Elatr mynta ka don ia ka kam bad ka jaka sah- watla ka la shem jingeh ban im.

"Ka la long ka ru kom kaba jrong" la ong ka Fahmy.

Watla ka por ba ka la shim, ka Elatr ka la pynpaw ia ka jing sngewnguh sha u bad ka sorkar jong u ba plie ia ka jingkhong na bynta jong ka, ka la ong ba ka sngew lait luid na ka jingsngew tieng.

Ka Elatr ka la

shim intarbiw bad ki tnat ba khmih ia ki phetwir ka US ha u kom ba u dkhoh ba heh u la batai ba ka long kaei kaei kaba tieng na bynta ki jingtip ba bniah bad ki jingtren ba man ka por ba ka don kam.

Ki la kyrmen ban ioh ia ka jubab ha ki 60 haduh 90 sngi, hynrei ka Fah my ka ngeit ba ka jingthep kyrteng la wanrah da ki jingia kren ha pdeng ka US, Saudi Arabia bad Israel.

Ki arngut ki longkmie ki la thoh ia ka jingiarap jong bun ki dkhoh ka Con gress hynrei la khot ia u dkhoh ka Congress u Don Beyer bad u Tim Kaine ki nongjop ha Capitol Hill.

Baroh arngut ki nongthaw ain ki la ong ba ki kmen ban iarap ia ka Elatr bad la kmen ban ioh sngew ia ki khubor ka Beyer ka la ong ba ka dei ka cse ba shai duh na bynta ki nongwad jaka sah.

"Hadien kiei kiei baroh ba ma ka bad ka longiing jong ka ki la iaied lyngba, ka long kaba kmen ban iohi ia ki ba ki la ioh ia kane ka jingithuh bad ka kyndon jong ka shong shngain kaban wan bad ka. Ngan bteng ban kyrshan ia ka Elatr ha kaba ka la wad ia ka jingleh hok halor ka jingshah pyn iap ia u lok jong ka, ka jingleh shiliang kaba nga nym klet" la ong u Beyer ha ka jing kren.

Ka Elatr bad u dkhoh ba heh jong ka u la ong ba ban ioh ia ki jaka rieh kan shakri ban ialam shakmat ia ki case jong ngi ban wan rah ia ka hok na bynta u Jamal.

Ki la wad jing iarap na Saudi Arabia na bynta ka jingkhilad u Khashoggi bad ki la trei ban ioh ia ki tiar na u nongthoh khu bor na ka sorkar Turkey.

Ki la thmu ruh ban wad ia ka kyndon pyrshah ia ka kar khana ba na Israel ka NSO Group, kaba la mad ia ki jingshah kynnoh ha kylleng bad ka Pegasus ka la shah die bad pyn donkam da ki sorkaa ha kylleng ka pyrthei.

Ki lad pathai khubor ki la kner kti sha ka NSO Group ban kren eiei, hynrei ka la kyntait ia ka kano kano ka jingleh sniew.

"Ngi kwah ban ioh ia ka hok na bynta u Jamal bad ka jingsuk bad ka jingleh hok na bynta u Ha nan" la ong ka Fahmy.

Shah pyniap uwei u nongialam ka BJP ha Chhattisgarh

Kanker, 16 K'lyngkot: Uwei u nongialam ka BJP ha Chhattis

garh jong ka Kanker distrik ha ka sngi u blei mynmiet. Kane ka jing jia

ka jingjia ka la jia ha ka por kumba 8.30 pm ha Purana Ba zar ha ka shnong Pa

khanjur ha ka por ba une u nongialam ka seng BJP u dang shong ha ka thuk thuk, la ong ka khubor.

Ia une la tip kyr teng kum u Asim Rai, 50 snem ka rta uba dei u chairman barim jong ka Pakhanjur Nagar Panchayat, uba dei u corporator bad u vice president jong ka BJP Kanker distrik.

Katkum kiba la sakhi ia kane ka jing jia, u Rai u la kyllong bad ur na ka thuk thuk. La pynkit noh ia u shajaka aijngsumar ha kaba ki doktor ki la pynbna ba u la khlad, la ong shuh shuh ki khubor.



Kiew ka jingiap brieve sha ka 137 ngut na u jumai ha China

Dahejia, 16 K'lyngkot:

Katto katne ki brieve ki dang jah ha ka sngi palei hadien u jumai ba heh kumba 6.2 u la ther ia ka thain shatei-sepangi ka Gan su province ha ka sngi nyngkong, bad ki nongshong shnong ki la buh jingkylli ia ka jingstet ha kaba ki jingai jingiarap ki la kut.

Ki lad pathai khubor ba na China ki la iathuh ba ka kam ban wad bad ai jingia rap ha Gansu ka la kut ha ka por 3 baje jan miet, kumba 15 kynta hadien ba ka jingjia ka la ktah ia ki thain nong kyndong bad rilum hajan ki khappud jong ka Gansu bad Qing hai. Kam long kaba shai ba lada ka jingleit wad ha Qinghai ka la bteng.

Ha Gansu, kumba 115 ngut ki brieve la shem ba ki la khlad ha ka por 9 baje mynstep ha ka sngi balang bad 784 ngut ki la mynsaw, la ong ki dkhoh. Ka Gansu ka khlem lum jingtip ia kino kino ki brieve ba jah.

Ka Ganghai ka la iohi ba ka jingiap brieve ka la kiew sha ka 22 ngut bad 198 ngut kiba mynsaw bad 12 ngut kiba jah ha ka por 8:56 janmiet, ha ka sngi balang.

Kumba tam ia ki 207,000 tylli ki iing ki la julor bad kumba 15,000 tylli ki iing ki la khylllem ha Gansu, ha kaba la ktah ia 145,000 ngut ki brieve.

Ki jingiakren online ki pyni ia ki nongshong shnong kiba kwah ban tip ba katno long kaba stet ki jingai jingiarap ki la kut ha Gansu, ha kaba bun ki la ong ba ki suin bneng ki long kiba kongsan ban pynlyng kot ia ka por ba kong san ban wad ia ki brieve ba lait im- kum ba 72 kynta hadien ka jingjia. Ki brieve ba



sahkut hapoh ki lyng khot lyngkhai ki la mad ia ka jingkhriat ba -10 C ha kaba la don ka jingma ioh ki kem pang bad ki lah ban im tang san haduh 10 kynta lada kim myn saw ruh, la ong ki lad pathai khbuor.

"Ki la dei ban iap kat ban da shem ia ki,

wat 24 kynta ruh ka la long kaba slem pa lat. Ka jingkhriat sha bar ka long duna ia ka -10C" la ong uwei u nongthoh ha Wei bo.

Ki nongai jing iarap ha ka sngi balang ki la iarap ia ki brieve ba la mad jingeh ha u jumai, kaba la pyn khhia ia ka thain Jishishan ha

Gansu shi minit shwa ka shiteng miet ha ka sngi nyng kong, kaba la phah mih ia bun ki nong shong shnong ha ka thain shabar iing hapdeng ka jing khriat ha ka miet ka ba dum.

Ki brieve ba lait um ki la mad jing eh ha ki bnai tlang khlem ki jaka sah ba pura ha pdeng ki suin bneng ba khriat. Bun na ki long iing ba la shah ktah ki dei ki nong Hui, ki rit paid ba la shem ha ki province ka thain sep ngi ka China bad ki thain kum ka Gansu, Ningxia bad Shaanxi.

Ha ka shnong Si buzi ha Gansu, ki nong shong shnong ki la khu slai shaphang ka tlang ba khriat.

FORMA KA JINGPYNBNA PAIDBAH [Hapoh ka Regulation 6 jong ka Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016]

NA KA BYNTA KI NONGAIRAM JONG KA P.L. INDUSTRIES PRIVATE LIMITED

KI JINGPYNBNA PAIDBAH		
1	Name of Corporate Debtor	P.L. Industries Private Limited
2	Date of incorporation of corporate debtor	03/09/2013
3	Authority under which corporate debtor is incorporated	Registrar of Companies, Shillong
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8	Name and registration number of the insolvency professional acting as interim resolution professional	Name: CS Ujwal Kumar Kalita Registration no: IBBI/IPA-002/IP-N00952/2020-2021/13157
9	Address and e-mail of the interim resolution professional, as registered with the board	Address: H.No. 15, Chandra Choudhury Path, 1 st Bye-lane (Rudrapur-Path), Bhetapara, Beltola, Guwahati 781028, Assam Email: ujwalkalita@gmail.com
10	Address and email to be used for correspondence with the interim resolution professional	Address: H.No. 15, Chandra Choudhury Path, 1 st Bye-lane (Rudrapur-Path), Bhetapara, Beltola, Guwahati 781028, Assam email: jp.plindustries@gmail.com
11	Last date for submission of claims	30/01/2024
12	Classes of creditors, if any, under clauses (b) of sub section (6a) of section 21, ascertained by the interim professional	Not Applicable
13	Name of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	Not Applicable
14	(a) Relevant forms and (b) Details of authorised representatives are available at	A: https://ibbi.gov.in/home/downloads B: Not Applicable

Ka jingpynbna la ai hangne ba ka National Law Company Tribunal, Guwahati ka la ai ia ka order ban sdang noh ia ka corporate insolvency resolution process jong ka P.L Industries Private Limited lyngba ka order No. CP(IB) No. 32/GB/2022 tarik 12/01/2024 bad ka copy ba la pynbit pynbiang bad ba la dep pynsngew ha ka 16 tarik Kyllalyngkot, 2024.

Ki nongai ram jong ka P.L Industries Private Limited, lyngba da kane ka jingpynbna, la khot ia ki ban phah noh ia ka nongkynti jong ki da kaba pynbiang lut ia ki sakhi satar, ha lane shuwa ka 30/01/2024 sha ka interim resolution professional ha ka address kaba la kdew haneng ha ka poin kaba 10.

Ki financial creditor ki dei ban phah ia ka nongkynti jong ki lem bad ki sakhi, tang lyngba ki kor electronic. Kiwei pat ki nongai ram ki dei ban pynpoi ia ki nongkynti jong ki lem bad ki sakhi lyngba da ka post, ki kor electronic, lane da lade hi.

Kaba phah ia ki sakhi satar kiba bakla na ka bynta ka jingiohkynti yn pynshitom mardor

CA UJWAL KUMAR KALITA
Interim Resolution Professional for
P.L INDUSTRIES PRIVATE LIMITED
IBBI/IPA-002/IP-N00952/2020-21/13157
Tarik: 17/01/2024
Jaka: Guwahati

OFFICE OF THE DIRECTOR OF HIGHER AND TECHNICAL EDUCATION
MEGHALAYA :::: SHILLONG

No: DHTE/TE/NERIST/163/2018-23/44 Dated Shillong the 15th January 2024.

ADMISSION NOTICE

This is for general information of all the candidates that North Eastern Regional Institute of Science & Technology (NERIST), Nirjuli, Itanagar, Arunachal Pradesh is conducting NERIST Entrance Examination (NEE)-2024 Base Module (Certificate Course), Degree Module Courses in Technology streams and also Degree Module Course in Forestry for the session 2024-2025 to be held on 20.04.2024 and 21.04.2024.

The Information Brochure containing detailed information of examination schedule, examination syllabi eligibility criteria, reservation policy, age, downloading of the Admit Card, fee detail, general instructions etc will be available on website www.nonline.ac.in OR www.nerist.ac.in.

Candidates have to apply **ONLINE ONLY**. The online application process has started from 08.01.2024 and will be open till 26.03.2024. The date for downloading of Admit Card by the candidates from the portal is 06.04.2024.

Candidates are requested to kindly visit the above website for more detail information.

Sd/-
Shri. A.Ch. Marak, I.A.S.
Director of Higher & Technical Education
Meghalaya :::: Shillong

MEGHALAYA PUBLIC SERVICE COMMISSION
SHILLONG

NO.MPSC/D-3/1/2021-2022/78 Dated Shillong, the January, 2024

CORRIGENDUM
PUBLIC NOTICE

This is for general information of all candidates and General Public that as per the Judgment order of the Hon'ble High Court of Meghalaya in the WP(c) No. 394 of 2021, the following post which were advertised earlier by the Commission stands corrected as shown below based on category of Post as per State Reservation Policy.

Sl. No.	Name of the Post	Previous Advertisement	No of Posts advertised	Category-wise No of posts		
				KJ	G	Total
1.	Dairy Officers under Director of Dairy Development, Meghalaya, Shillong	MPSC/Adv-54/1/2020-2021/45, Dated 22 nd Dec, 2021	2	01	01	02

Abbreviation: UR=Unreserved, KJ=Khasi & Jaintia, G=Garos, OST/OSC=Other Scheduled Tribe & Scheduled Caste.

MIPR NO - 1475
DT - 16/01/24

Secretary,
Meghalaya Public Service Commission
Shillong.